COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 256 of 2014 & IA No. 422 of 2014

Appeal No. 22 of 2015 & IA No. 20 of 2015

Appeal No. 08 of 2015 & IA No. 10 of 2015

Appeal No. 09 of 2015 & IA No. 11 of 2015

Appeal No. 15 of 2015 & IA No. 17 of 2015

Dated: 10th July, 2017

Appeal No. 256 of 2014 & IA No. 422 of 2014

In the matter of:

M/s. Patikari Power Pvt. Ltd. ... Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) :

Counsel for the Respondent(s) :

Appeal No. 22 of 2015 & IA No. 20 of 2015

In the matter of:

M/s. Dharamshala Hydro Power Ltd. ... Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) :

Counsel for the Respondent(s) :

Appeal No. 08 of 2015 & IA No. 10 of 2015

In the matter of:

M/s. Ascent Hydro Projects Ltd. ... Appellant(s)

Vs.

Himachal Pradesh State Electricity Board Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant (s) :

Counsel for the Respondent(s) :

Appeal No. 09 of 2015 & IA No. 11 of 2015

In the matter of:

M/s. Ginni Global Pvt. Ltd. ... Appellant(s)

Vs.

Himachal Pradesh State Electricity Board Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant (s) :

Counsel for the Respondent(s)

Appeal No. 15 of 2015 & IA No. 17 of 2015

In the matter of:

M/s. Harison Hydel Construction Co. Pvt. Ltd. ... Appellant(s)

Vs.

Himachal Pradesh State Electricity Board Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant (s) :

Counsel for the Respondent(s)

ORDER

Since the posts of Judicial/Technical Members are lying vacant and the selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **24.08.2017.**

PPS/Court Master

tpd